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—Clarification furnished by the Gujarat Electricity Board on 9.1.1985 regarding soil investigation and cost estimates are under examination in the CEA.

2. Sabarmati Replacement-cum-Modernisation Scheme (Modified) April, 1984

Clearance from the Department of Environment and the Gujarat Water and Air Pollution Central Board are awaited.

Restoration of the Stoppage of Coalfield Express at Bardwan

690. SHRI SUDHIR ROY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that the people and Passengers of Bardwan are agitating for restoration of the stoppage of Coalfield Express at Bardwan ;

(b) whether Government have received any letter regarding this ;

(c) if so, the details thereof ; and

(d) the steps taken so far by Government for restoration of the stoppage of Coalfield Express at Bardwan which was withdrawn by the Railway authorities some time back ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) to (c) : Yes, Sir. Representations have been received from various quarters for restoration of stoppage of Coalfield Express at Barddhaman.

(d) There is no proposal to restore the stoppage of Coalfield Express at Barddhaman as compensating non-stop EMU services has already been introduced between Barddhaman and Howrah

on more or less the same timings as Coalfield Express.

Realisation of Dues from the Shipping Companies Hiring Ships from Shipping Corporation of India

691. SHRI RAM BHAGAT PASWAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to State :

(a) whether it is a fact that a large amount of money is to be realised from shipping companies which are in arrears for hiring ships from the Shipping Corporation of India ;

(b) if so, the names of the Companies from whom the dues are to be realised and the year from which it is due to them ;

(c) whether any of those companies are using Shipping Corporation of India's ships at present ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) :

(a) An amount of Rs. 142.52 lakhs is outstanding at present from the various Shipping companies who had taken ships on hire from the Shipping Corporation of India Limited.